

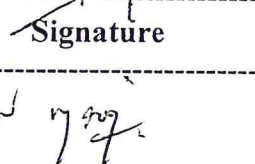
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/41/2018  
NAME OF THE TRANSFEROR : ATLANTIC ROOFING PVT LTD  
NAME OF THE TRANSFERRE : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	M. Balaiah RAGAN	M. Balaiah Ragan Authorized Representative	
2.	B. Sarathbabu	For Respondant	B. Sarathbabu

**ORDER**

Counsel for the petitioner present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 19.02.2018.

-sd/-  
(S VIJAYARAGHAVAN)  
Member(Technical)

-sd/-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)